

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(B) No.124/BB/ 2017	-	For compliance of office objections raised by Registry	Rule-4 of IB	Reliance Capital AIF Trustee Company Pvt. Ltd. & Others Vs Fortuna Buildcon India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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N.K. Dikp
S. Raghunanda
N.G. Narajappa
Niveek. B.S.
Advocates
Tatva Legal
Bangalore


9086633098

ORDER

Matter is listed today for admission. Counsel for Petitioner is present. He has filed compliance memo. In this case notice is order to be issued to Corporate Debtor before admission of the petition. Issue notice to the Corporate Debtor. Registry to prepare notice and Counsel for Petitioner is directed to collect the notice from the Registry and to serve it on Corporate Debtor. List it on 04/12/2017.


Member (T)


Member (J)